

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:506

ANSWERED ON:07.07.2009

CHANGES IN EXISTING SYSTEM OF AWARDING ROAD PROJECTS

Muttemwar Shri Vilas Baburao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government proposes to revamp the process of awarding contracts for projects under the National Highways Development Programme;
- (b) if so, the details thereof alongwith the reasons therefor, State-wise;
- (c) the details of the original plan for road development under the National Highways Development Scheme and the extent of its implementation;
- (d) the reasons for delay in the implementation of the programme, if any and the steps taken/being taken by the Government to complete the entire work within the time schedule; and
- (e) the status of awarded national highway projects, year-wise and State-wise?

Answer

MINISTER OF STATE FOR ROAD TRANSPORT AND HIGHWAYS(SHRI R.P.N. SINGH)

- (a) No, Sir.
- (b) Does not arise.
- (c) The details of the approved plan of development of national highways under National Highways Development Project in various phases and the extent of its implementation are given in Annexure-I.
- (d) Various reasons for delay in completion of certain stretches include to delay in land acquisition, utility shifting, environment and forest clearances, poor performance by contractors etc. In order to expedite completion of projects, progress of works is monitored regularly.Action is taken against poor performing contractors, and measures taken to resolve issues like land acquisition grant of forest clearances etc. as per details given in Annexure-II.
- (e) The details of contracts awarded for national highway projects under various phases of NHDP,state-wise and year-wise for 2006-07, 2007-08 and 2008-09 are enclosed as Annexure-III.